

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 34 of 2015 (SZ) (THC)**

Applicant(s)

1. S.Pugazhendhi
No.123, Meenavar Street,
Cuddalore Taluk & District
2. S.Sivasankar,Cuddalore
3. G.K.Amirthalingam, Cuddalore

Respondents

Tamil Nadu State Pollution Control
Board through the Member Secretary
And others

Legal Practitioners for Applicant(s)

M/s.Ritwick Dutta and Rahul
Choudhary

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R1
Mr.D.S.Ekambaram for R3
M/s.M.K.Subramanian and
P.Velmani for R4
Mr.Ramesh Venkatachalapathy for R2
M/s.V.Suthakar, K.S.Viswanathan
N.Anandha Kavitha & M.Gopi for R5

Note of the Registry	Orders of the Tribunal
Item.No.2	<p>Date: 5th October, 2017</p> <p>It is informed that the applicant has not filed reply to the status report filed by State Industries Promotion Corporation of Tamil Nadu viz., 2nd respondent. Response shall be filed by the applicant within 2 weeks from today after serving advance copy to the learned counsel appearing on the other side.</p> <p style="text-align: center;">Post this application for hearing on 09.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>